

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 115  
IA No. 98/JPR/2020  
IA No. 239/JPR/2020  
IA No. 270/JPR/2020  
IA (CA) No. 21/JPR/2023  
IA (CA) No. 25/JPR/2023  
MA (CA) No. 1/JPR/2023  
CP No. 231/241-242/JPR/2019  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Basant Kumar Goyal & Ors.**

...Petitioners

**Versus**

**Mentor Home Loans India Ltd. & Ors.**

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

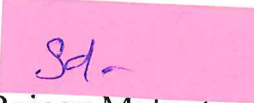
**Present Through Video Conferencing: -**

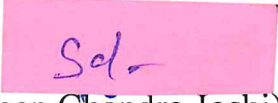
For the Petitioner : Sandeep Taneja, Adv.  
Vartika Mehra, Adv.  
Sandeep Pathak, Adv.  
Saurabh Jain, Adv.

For the Respondent : Amol Vyas, Adv.  
Samay Maheshwari, Adv.  
Prakul Khurana, Adv.  
Akshay Sharma, Adv.  
Shivangshu Naval, Adv.

**ORDER**

List the matter on 20.03.2024 at fixed time 2.30 PM.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

February 08, 2024

Hk